GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA

STARRED QUESTION NO:85
ANSWERED ON:03.03.2010
REVIEW OF AICTE
Botcha Lakshmi Smt. Jhansi;Sinh Dr. Sanjay

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government had subjected the functioning of the All India Council for Technical Education (AICTE) to a review recently;

(b) if so, the details thereof;

(c) whether the Government has any Plan to overhaul AICTE in order to bring more transparency and dynamism in its functioning; and

(d) if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN PARTS (a) TO (d) OF THE REPLY TO LOK SABHA STARRED QUESTION NO.85 TO BE ANSWERED ON 03-03-2010 ASKED BY SHRIMATI BOTCHA JHANSI LAKSHMI AND DR.SANJAY SINH HON'BLE MPs REGARDING REVIEW OF AICTE

(a) & (b): There has been no specific review of the All India Council for Technical Education (AICTE) by the Government recently. However, the Yashpal Committee was set up to review the functioning of the AICTE and other institutions and to critically assess their preparedness to provide institutional leadership to the emerging demands of access, equity and quality of technical education. AICTE has been impressed upon to bring in reforms in governance and transparency in functioning.

(c) to (d): The AICTE has introduced e-governance in its approval process through a web portal which was placed in the public domain on 10-01-2010. The Council has also revised the norms and standards for granting various kinds of approvals to the technical institutions. These revised norms have already been notified on 06-02-2010 and have been uploaded on the AICTE's web portal www.aicte-india.org alongwith the Approval Process Handbook 2010. The salient features of the changes in e-governance and regulations made by the AICTE is at Annexure.